

**GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA  
UNSTARRED QUESTION NO.1411  
ANSWERED ON 19<sup>th</sup> DECEMBER, 2022**

**SANCTIONING AND IMPLEMENTATION OF CSR FUNDS BY OIL AND GAS PSUs**

**1411 DR. SASMIT PATRA:**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the Corporate Social Responsibility (CSR) funds sanctioned by Oil and Gas PSU since 2017;
- (b) the details of the various projects, costs, utilization and beneficiaries of these CSR funds;
- (c) the methodology and modalities used for sanctioning of such CSR funds by Oil and Gas PSUs under the Ministry; and
- (d) the impact assessment if any of the above CSR funds on sanctioned projects?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)

(a) to (c) : CSR is a Board-driven process, and the Board of the Company is empowered to plan, approve, execute, and monitor the CSR activities of the company based on the recommendations of its CSR Committee. CSR mandated companies are required to file details of CSR activities annually in MCA21 registry.

The details of CSR funds sanctioned by Oil and Gas PSUs from 2017-18 to 2021-22 are as below :-

| Sr. No. | Oil PSUs      | CSR Funds (Rs. in crore) |         |         |         |         |
|---------|---------------|--------------------------|---------|---------|---------|---------|
|         |               | 2017-18                  | 2018-19 | 2019-20 | 2020-21 | 2021-22 |
| 1       | ONGC          | 487.04                   | 480.21  | 571.81  | 538.78  | 436.02  |
| 2       | IOCL          | 331.05                   | 490.60  | 543.38  | 342.00  | 204.77  |
| 3       | HPCL          | 126.38                   | 158.86  | 182.13  | 129.97  | 161.86  |
| 4       | BPCL          | 183.33                   | 203.32  | 198.98  | 136.25  | 166.73  |
| 5       | GAIL          | 69.67                    | 87.21   | 124.79  | 141.91  | 136.46  |
| 6       | EIL           | 9.16                     | 9.81    | 10.78   | 11.94   | 10.47   |
| 7       | NRL           | 45.95                    | 54.36   | 62.25   | 52.80   | 59.05   |
| 8       | MRPL          | 30.32                    | 67.06   | 63.29   | 0.53    | 0       |
| 9       | CPCL          | 9.12                     | 20.08   | 16.71   | 1.61    | 8.06    |
| 10      | Balmer Lawrie | 4.38                     | 5.16    | 5.14    | 5.14    | 10.48   |
| 11      | OIL           | 100.58                   | 133.39  | 125.41  | 105.25  | 163.73  |
| 12      | BCPL          | -                        | -       | -       | 11.5    | 19.1    |

The project/activities wise details of CSR activities undertaken and funds spent thereon during the last three years are available on the respective websites of Oil and Gas PSUs i.e. [www.ongcindia.com](http://www.ongcindia.com), [www.iocl.com](http://www.iocl.com), [www.bharatpetroleum.com](http://www.bharatpetroleum.com), [www.hindustanpetroleum.com](http://www.hindustanpetroleum.com), [gailonline.com](http://gailonline.com), [engineersindia.com](http://engineersindia.com), [www.nrl.co.in](http://www.nrl.co.in), [www.mrpl.co.in](http://www.mrpl.co.in), [www.cpcl.co.in](http://www.cpcl.co.in), [www.balmerlawrie.com](http://www.balmerlawrie.com) , [oil-india.com](http://oil-india.com) & [bcplonline.co.in](http://bcplonline.co.in).

(d) Public Sector Oil Companies have been doing impact assessment exercise of some of their major CSR projects internally or through external agencies. However, as per changes made in CSR rules by Ministry of Corporate Affairs in January, 2021, it has been decided that impact assessment of CSR projects having outlays of one crore rupees or more, shall be undertaken through an independent agency and reports annexed to the Annual Report of the Companies.

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